

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) Total international aircraft movement at SVPI Airport, Ahmedabad during the year 2009-10 was 7,036.

(b) Total number of international passengers transited through SVPI Airport, Ahmedabad during the year 2009-10 was 8,47,241.

(c) to (e) At present, there is no proposal to upgrade Surat Airport as an International airport due to lack of firm commitment from airlines operators to start international flights through this airport etc. However, Surat airport has been upgraded for AB-321 type of aircraft operations. At present, one flight of Air India operates on the Delhi- Surat- Delhi sector six days in a week.

Shifting of domestic operations to T3 at Delhi airport

2191. SHRI M.P. ACHUTHAN:

DR. BHARATKUMAR RAUT:

SHRI D. RAJA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that shifting of some domestic flights to Terminal 3 (T3) at Indira Gandhi International Airport is causing inconvenience to passengers of international flights;

(b) whether on 1 November, 2010 the passengers of flight AI-188 had to wait for five hours for their baggage due to failure of coordination of domestic and international flights operation;

(c) whether passengers have to carry baggage to terminal in trolleys as the domestic section of T-3 has not been connected with aerobridge; and

(d) the immediate remedial measures the Ministry intends to take to solve the problems of the passengers?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) and (b) Terminal-3 of Indira Gandhi International airport, Delhi is an integrated terminal with separate piers for International and Domestic flights. The specific instance of undue delay in baggage

connection was on account of the lesser connecting time factored in the winter schedule of Air India which has since been corrected by Air India. The procedures causing the bottlenecks in the initial period of transition have since been removed by the airlines in association with the regulatory agencies and the Government.

(c) At the newly built Terminal-3, there are 28 contact gates fitted with 37 Aerobridges at the Domestic Pier which have sufficient capacity to meet the requirements of domestic traffic.

(d) Government has been closely monitoring the operations out of T3. Meetings are regularly held with regulatory agencies, airport and airline operators to resolve the issues, if any, which cause inconvenience to users with passengers as the main focus.

Circulation of fake currency

2192. SHRI MAHENDRA MOHAN: Will the Minister of FINANCE be pleased to state:

(a) whether several cases of circulation of fake currencies have been reported in various parts of the country;

(b) if so, the details of such cases reported during the last two years along with the investigations made and conviction rate achieved, State-wise;

(c) the details of the organizations involved in these cases; and

(d) the steps taken by Government to check circulation of fake currencies in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) and (b) As per the information furnished by the National Crime Record Bureau (NCRB), State-wise cases registered for seized Fake Indian currency Notes (FICN) and number of persons arrested during the year 2008, 2009 and upto October, 2010 are given in Statement-I, II and III respectively (See below).

(c) Available inputs indicate that FICN are printed in a neighbouring country and pushed into India through neighbouring countries.

(d) The steps taken by the Government to curb circulation of FICN in the country include stepping up of vigilance by the Border Security Force and Custom authorities to prevent smuggling of